

LIB

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.613/2019

Date of Decision: 26th September, 2019

CORAM: DR.BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Anand Gulabsing Bhanvalkar,
 Office add:-Head Quarter Recruting Zone,
 Rajendrasinghji Marg Near new
 Pune Club Camp Road,
 Pune-411001.

... *Applicant*

(By Advocate Ms. Vaishali Agane)

Versus.

1. The Admin, Officer (Kanishak Lorai),
 Lt.Col. ADG Rtg (MG&G)
 Head Quarter Recruiting Zone,
 Rajendrasinghji Marg Near,
 New Pune Club, Camp Road,
 Pune-411001.
2. The Director Recruiting,
 Army Recruiting Office,
 Ahmedabad0380004.
3. Union of India,
 Addl. Dte Gen of Man Power,
 Adjutant General's Branch
 IHQ of MOD (Army) West Block-III
 RK Puram, New Delhi-110066.

... *Respondents.*

ORDER(ORAL)

Per : DR.BHAGWAN SAHAI, MEMBER (A)

When the case is called out, Sub-Maj. Anil Kumar appears on behalf of the respondents and submits that the grievance of the applicant has been redressed.

2. The counsel for the applicant submits that the applicant would like to withdraw this OA.
3. In view of these submissions, this Original Application is dismissed as withdrawn. No costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)